

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/1932/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sutham Das,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 11<sup>th</sup> April, 2019.

Sub:- **Casual leave, restricted holiday and station leave permission.**

Ref:- Your letter No. DJDH/1133/2019, dtd. 08.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days casual leave on 10.04.2019, 12.04.2019 and 18.04.2019 and restricted holiday on 17.04.2019, along with station leave permission w.e.f. the morning of 10.04.2019 till the morning of 20.04.2019, has been granted/rejected.

The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-21/1991/1933 / dated 11'04'19  
Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

*[Signature]*  
11/4/19

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*